IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-280/(ND)/2017

In the matter of:

RR Power Consultants and Engineers (P) Ltd.

PETITIONER

SECTION:

Under Section 252

Order delivered on 03.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

For the Respondents

:

For the RD(N)

: Mr. Manish Raj, Company Prosecutor

ORDER

None appears for the petitioner. Ld. representative for the ROC/RD is present.

Post the matter on 04.10.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 03.10.2017